

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Tuesday, the 27th March, 2018 (Morning Sitting)**

To establish I.T.I at Makhu Constituency Zira

- *1200. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Technical Education Minister be pleased to state whether there is any proposal of the Govt. to establish any I.T.I at Makhu, Constituency Zira; if so, the time by which it is likely to be setup?

To impart free Higher Education to girls/daughters in the State

- *1372. **Sardar Balwinder Singh Bains, M.L.A.:-** Will the Education Minister be pleased to state whether it is a fact that the education for girls/daughters in the State from first Class to P.H.D/Higher education is being imparted free; if so, the names of schools and districts of State in which this scheme has been implemented or is likely to be implemented?

Repair of road leading from Garhshankar to Nawanshahr

- *1305. **Shri Jai Krishan, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the road leading from Garhshankar to Nawanshahr is in a dilapidated condition since a long time, as a result a number of precious lives have been lost in the accidents occurred on the said roads, if so, the time by which the said road is likely to be repaired?

To impose ban on the sale of adulterated and Simulant Milk in the State

- *1286. **Sardar Harpartap Singh Ajnala, M.L.A.:-** Will the Health & Family Welfare Minister be pleased to state:-
(a) the steps being taken by the Govt. to control/curb the sale of spurious and simulant milk in the State;
(b) the year-wise number of challans issued and cases registered during the years 2015, 2016 and 2017 in respect of such cases alongwith the results of these cases;
(c) the method being adopted to destroy the unsold milk powder after its expiry by the Govt. and Private Milk Plants?

Details of Funds provided for water supply scheme of Fazilka

- *798. **Sardar Davinder Singh Ghubaya, M.L.A.:-** Will the Local Government Minister be pleased to state:-
(a) the amount of funds provided for water supply scheme of Fazilka and whether the said amount has since been spent;
(b) the name of the agency alongwith the extent of work executed and work lying pending by the same togetherwith the time by which the said work is likely to be completed?

To enact S.C/S.T Sub-Plan Act on the pattern of Karnataka Govt.

- *1006. **Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Welfare Minister be pleased to state whether the Govt. will enact any law (as S.C/S.T Sub-Plan Act) on the pattern of Karnataka Govt. for releasing more funds for the welfare schemes of Scheduled Castes/Scheduled Tribes and to check the misuse of these funds; if so, the details thereof?

To Provide R.O Systems in Assembly Constituency Ferozepur (Rural)

- *1312. **Smt. Satkar Kaur, M.L.A.:-** Will the Water Supply & Sanitation Minister be pleased to state:
(a) the number of water works without R.O Systems in Assembly Constituency Ferozepur (Rural);
(b) the proposal of the Government to provide R.O Systems in Water Works mentioned in part (a) above alongwith the time by which it is likely to be done?

The details of classes in I.T.I Maloud (Payal)

- *933. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Technical Education Minister be pleased to state:
(a) whether the Classes are being held regularly in I.T.I Maloud (Payal); if not, the reasons therefor;
(b) whether there is requisite staff in I.T.I; if not, the details thereof?

To construct concrete ramp in front of Govt. Elementary School branch Sarupa Basti, Village Ghudda

- *750. **Miss Rupinder Kaur Ruby, M.L.A.:-** Will the Education Minister be pleased to state whether it is a fact that it becomes difficult for students and teachers to reach the school due to mud during rainy days as the crossing in front of the main gate of Govt. Elementary School branch Sarupa Basti village Ghudda is not concreted; if so, whether there is any proposal under consideration of Govt. to construct a concreted ramp in front of the main gate of the school; if so, the time by which it will be done?

Repair of Road from Dhuri to Barnala

- *1330. **Shri Vijay Inder Singla, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:
(a) whether it is a fact that the road from Dhuri to Barnala via Ranike had got badly damaged soon after its construction due to heavy traffic on the same road; if so, whether the government will consider immediately to carry out special repair of the said road by giving exemption in the time bound rules under special circumstances;
(b) if the reply to part (a) above be in affirmative, the time by which the repair of said road is likely to be carried out alongwith the details of funds to be released for the same?

C. Kaur 26/3/18
Superintendent
Punjab Vidhan Sabha
Secretariat

To construct a separate Gynae Ward in Civil Hospital of Dhuri Constituency

*1300. **Shri Dalvir Singh Goldy, M.L.A.**- Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that there is no M.C.H (Gynae) Ward in 50 bedded Civil Hospital in Dhuri City; if so, whether the Government will make any effort to construct a separate 10 bedded M.C.H (Gynae) Ward in near future;
- (b) whether the Government will make any concrete effort to set up digital X-ray machine and modern machines for heart check up at Civil Hospital Dhuri;
- (c) whether the Government will also make any concrete effort to open a Cancer check up centre for checking up Cancer patients in Civil Hospital of Dhuri Constituency?

Details of the funds received by the Municipal Council, Sanaur, Patiala

*1250. **Sardar Harinderpal Singh Chandumajra, M.L.A.**- Will the Local Government Minister be pleased to state the names of undertakings and the details of works for which the funds were sanctioned for Municipal Council, Sanaur (District Patiala) from January 1, 2016 to date alongwith the details of funds received by the Municipal Council, Sanaur and the details of outstanding funds?

To Fill up vacant posts of Teachers in the schools of villages in Assembly Constituency Nakodar

*1292. **Sardar Gurpartap Singh Wadala, M.L.A.**- Will the Education Minister be pleased to state the number of vacant posts of teachers in the schools of village Talwan, Umarpur, Gumtala, Cheema Kalan, Sareeh, Shankar, Kangna, Uggi and Nurpur of Nagar Panchayat Bilga and Assembly Constituency Nakodar and togetherwith the time by which these are likely to be filled up?

To accomplish the incomplete development works in Batala city

*1310. **Sardar Lakhbir Singh Lodhinangal, M.L.A.**- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the department still has money left with it despite executing of development works in Batala city by the Public Works Department, Punjab; if so, whether the government is ready to complete the incomplete works with the remaining money by extending the tender; if so, the time by which it is likely to be done?

To make good the shortage of Doctors in Hospital of Block Nurpur Bedi

*988. **Sardar Amarjit Singh Sandoa, M.L.A.**- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is acute shortage of Doctors in the only Hospital which caters to 150 villages falling in Block Nurpur Bedi; if so, the time by which vacant posts of doctors are likely to be filled up?

To complete the work of Baba Moti Ram Mehra Memorial

*880. **Sardar Nirmal Singh, M.L.A.**- Will the Cultural Affairs Minister be pleased to state:-

- (a) the time since when the work of Baba Moti Ram Mehra Memorial at Shri Fatehgarh Sahib is lying suspended alongwith the total funds incurred on the same;
- (b) whether the Govt. will give assurance to complete the remaining part of said pious memorial during financial year 2018-19?

To supply water to the Residents of Village Dharampura

*1024. **Shri Nathu Ram, M.L.A.**- Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that the pipes of water laid at water works, Dharampura to supply water to the residents of village Dharampura Assembly Constituency, Balluana are not having sufficient capacity; if so, whether the Govt. will take proper action after examining the said matter in this regard ?

To run vocational, Science and Commerce streams in the schools/colleges of Balachaur Constituency

*972. **Shri Darshan Lal, M.L.A.**- Will the Education Minister be pleased to state:-

- (a) whether it is a fact that the existing Government Colleges and Government Senior Secondary Schools in Assembly Constituency Balachaur sans vocational, Science and Commerce streams/Classes; if so, the reasons therefor;
- (b) whether the Government would consider to start these Classes in the aforesaid schools and colleges from the next academic year; if so, the details thereof?

To provide potable water to the people of Banga

*1139. **Doctor Sukhwinder Kumar, M.L.A.**- Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that the underground water of Assembly Constituency Banga is not drinkable; if so, the arrangements being made by the Govt. to provide pure potable water to the people of the area?

To dispose off solid waste of small cities

*1368. **Sardar Sangat Singh Gilzian, M.L.A.**- Will the Local Government Minister be pleased to state whether there is any proposal of the Government to dispose off the solid waste of small cities and to start small scale level Solid Waste Management Plant to tackle this problem; if so, the details thereof?